

willingness, no compulsory quota has been fixed in recruitment for any category of class of people.

2. 32 seats per course (out of total seats of 150) in the Indian Military Academy have been earmarked for the National Cadet Corps 'C' Certificate holders. However, these candidates are first required to go through and qualify in the Combined Defence Services Examination conducted by the Union Public Service Commission and interviews conducted by the Services Selection Boards, like other candidates. From the combined merit list prepared by the Union Public Service Commission based on the performance in the UPSC written examination and Services Selection Boards, 118 candidates, figuring at the top of the merit list are picked up. From the remaining, 32 candidates with NCC 'C' Certificates are picked up according to their inter-se merit. In case adequate number of NCC 'C' Certificate holders are not available, such number of seats as are left over after absorbing the eligible NCC 'C' Certificate holders, are taken from the main list.

3. In view of the policy of the Government to keep recruitment to the officer cadre of the Army open only to volunteers, on the basis of merit, Government do not propose to fix any compulsory recruitment quota into Army from senior division trained and Certificate holder NCC cadets.

Creation of a Secretary's post to look after growth of Small Scale Industry

*296. SHRI R. ANNANAMBI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Parliamentary Committee on Public Undertakings has re-emphasised the urgency for creating a post of a Secretary to look after exclusively to the growth of the Small Scale Industry sector; and

(b) if so, the decision taken by Government in the matter ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Yes, Sir.

(b) The Office of the Development Commissioner, Small Scale Industries is headed by a very senior officer of the rank of Additional Secretary. The Small Scale Sector is a part of the industrial sector, and as such, there is no need for creation of a separate department of small scale industries under a separate Secretary.

Multi-nationals' entry into consumer fields

*297. SHRI AJOY BISWAS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are allowing the multinationals' entry into consumer fields like toothpaste, cigarettes, razor blades, soaps etc.;

(b) the number and names of foreign companies allowed collaborations in this field;

(c) whether Government are aware that such collaborations are against the interest of the country; and

(b) if so, the reasons for allowing the same ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). Government's policy in regard to foreign collaboration is selective and need based. Foreign collaboration is allowed in sophisticated and high priority areas, in export oriented or import substitution manufacturing or for enabling indigenous industry to update existing technology in India to meet effectively changing consumer preference and/or to become competitive in the export market. Details showing the name of the Indian party, foreign collaborator, item of manufacture etc. are given in the quarterly publication of Indian Investment Centre as a supplement to its Monthly Newsletter. Copies of this publication are sent to the Parliament Library.

Drilling of Oil Wells in Gandhar Area, Gujarat

*298. SHRI R.P. GAEKWAD : Will the Minister of PETROLEUM be pleased to